

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 849
TO BE ANSWERED ON 04.12.2025

STATUS OF EMRS PROJECTS IN ASSAM

849. SHRI GAURAV GOGOI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether only one out of the fifteen sanctioned Eklavya Model Residential Schools (EMRSs) in Assam is currently functional, if so, the details thereof;
- (b) the reasons for the delay in the construction and operationalisation of the remaining schools;
- (c) whether only Rs. 1,719 crore out of the allocation of Rs. 6,399 crore for EMRSs nationwide in 2024-25 has been utilised, if so, the details thereof and the reasons for underutilisation of funds; and
- (d) the steps being taken to ensure timely completion and functioning of all sanctioned EMRSs in Assam to prevent disruption in access to quality residential education for tribal students?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) Out of the 17 EMRSs sanctioned in Assam, the following six EMRSs are currently functional:

S.No.	District	Block/ Taluka
1	Baksa	Barama
2	Baksa	Jalah (Pt)
3	Barpeta	Bajali
4	Dhemaji	Jonai (Murkongselek)
5	Dima Hasao	Haflong (Diyang Valley)
6	Karbi Anglong	Howraghat Lumbajong (Diphu)

(b) Main reasons for the delay in the construction of EMRSs are non-availability of appropriate/encumbrance-free land, lack of proper approach roads, topography challenges etc.

(c) Total budgetary allocation for EMRSs nation-wide for financial year 2024-25 (RE) was Rs. 4748.92 Crore, out of which an expenditure of Rs. 4712.59 Crore was made during the year.

(d) Several initiatives have been undertaken for timely construction of EMRSs and making them functional in Assam viz:-

- Construction of EMRSs has been entrusted to CPWD, State Government agencies, and other PSUs to ensure professional execution and accountability.
- Comprehensive review and monitoring mechanisms put in place to ensure timely completion of projects.

- Coordination with State Governments to resolve land, forest clearance, and encroachment issues delaying construction.
- Fast tracking payment process through introduction of separate escrow account for each project.
- Independent Third-Party Quality Assurance (TPQA) agencies engaged to monitor construction quality.
- The construction cost of EMRSs was enhanced in 2021–22 to ₹37.80 crore in plain areas and ₹48 crore in hilly areas (from earlier ₹20 crore and ₹24 crore) for 440 newly sanctioned schools.
- Additional funds sanctioned under Article 275(1) for construction of staff quarters, boys' and girls' hostels, approach roads, water facilities, and to bridge other infrastructural gaps in old EMRSs.
- Structural audits conducted for completed and ongoing buildings to identify and rectify deficiencies
